7

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/107/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

others

: M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

MOHONFULCHARL AM.

Dr. K.S. RatiChandran, pcs S. Marsilla Divi, Adv For FSP x Co

ORDER

Counsel for both the parties are present. Counsel for Respondent submitted his final argument in part. Put up on 14.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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